

Shrimati Savitri Nigam: May I know the main points of recommendations given by the Survey Report?

Shri Hathi: There was no Survey Report. In fact, the question relates to my visit to Goa. I had been there, I had looked into these things and I have formed certain opinions. There is no question of any survey report.

Shrimati Savitri Nigam: The hon. Minister has mentioned in his reply that according to the survey report some administrative reforms have been suggested. That is why I asked about the main points of the survey report.

Mr. Speaker: That survey was not connected with the visit of the Minister of State to Goa.

Shrimati Savitri Nigam: Now I will ask another question. May I know whether any proper development plans have been chalked out for Goa and, if so, how much money has been allotted?

Shri Hathi: The Plan envisages an expenditure of Rs. 29 crores during the Third Plan. I found during my visit that the implementation of various plans is rather slow. The reason for the slow progress was the inadequacy of sufficient administrative machinery, technical personnel and so on. Therefore, we have taken up this stand.

Shri Alvares: May I know from the Minister whether during his visit he showed them the carrot of development provided Goa remained separate from Maharashtra or he assured them of development on the basis of necessity and availability of resources and initiative?

Shri Hathi: The development of Goa is not conditional on anything. It has to be developed and it will be developed.

Dr. Sarojini Mahishi: May I know what concrete steps are being taken for the industrial development of Goa during the Fourth Plan?

Shri Hathi: The first requirement for industrial development is electricity. For that purpose a division of the Irrigation Ministry is going to be opened in Goa. Then there are the irrigation projects. We have sent officers of the CWPC to have a look at the place.

Shri Nath Pai: In view of the fact that Government's untenable justification for its position *vis-a-vis* the merger of Goa with Maharashtra is bolstered up by Government by its professed anxiety of Goa's economic development, may I know what the Minister did during his sojourn in that area regarding Goa's demand for the immediate establishment of a refinery, of a brewery and of a steel plant for which Goa is an ideal location?

Shri Hathi: I have not gone there to take any immediate steps. I have gone there to have a general survey of the administrative pattern, of the implementation of the Plan and other relevant subjects. I did not take up any particular project during my visit.

Shri Shinkre: I want to know from the Minister whether during his recent visit to Goa he saw complete lack of enthusiasm and interest on the part of the people of Goa in developmental work unless and until their political question is settled? If so, what is the Government going to do in this regard?

Shri Hathi: I think the people and the local government were eager for the development of Goa. There was no lack of enthusiasm in Goa.

Abrogation of Article 370

- *431. {
 Shri P. R. Chakraverti:
 Shrimati Savitri Nigam:
 Shri Bibhuti Mishra:
 Shri Prakash Vir Shastri:
 Shri Yashpal Singh:
 Shri K. N. Tiwary:
 Shri S. M. Banerjee:
 Shri Daji:
 Shri P. C. Borooah:
 Shri Vishram Prasad:
 Shri C. K. Bhattacharyya:
 Shri Bade:
 Shri Hukam Chand
 Kachhavalya:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government's attention has been drawn to the Press Statement of Mr. G. M. Sadiq, Prime Minister of Jammu and Kashmir on the 17th October that the abrogation or amendment of Art. 370 of the Constitution was a juristic problem;

(b) whether Government have taken steps to study the question through expert advisers; and

(c) if so, when Government propose to introduce amendment Bill in this respect?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) Government have seen a Press report of Shri Sadiq's speech.

(b) Certain aspects of Article 370 of the Constitution have been considered in the usual course.

(c) This is not under the consideration of Government.

Shri P. R. Chakraverti: May I know whether it is a fact that the continuation of this article gives an occasion to the disruptionists to create trouble on the plea of self-determination; if so, whether Government is trying to expedite its abrogation?

The Minister of Home Affairs (Shri Nanda): The attitude to this is on a balance of considerations, I think, on the whole it is more helpful than otherwise.

Some Hon. Members rose—

Mr. Speaker: It has been discussed only the other day.

श्री प्रकाशबीर शास्त्री: आज प्रधान मंत्री हाउस में हैं।

अध्यक्ष महोदय : इस पर डिस्कशन हो चुका है।

Shri P. R. Chakraverti: May I know whether it is a fact that the Prime Minister of India has received a letter from the ex-Premier of Jammu and Kashmir claiming immediate decision on the matter, otherwise threatening to take other methods of action?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): I have received no such letter.

12.00 hrs.

SHORT NOTICE QUESTION

Indo-Nepal Trade Talks

S.N.Q. 3. {
 Shri Hari Vishnu Kamath:
 Shri Yashpal Singh:
 Shri P. R. Chakraverti:
 Shri Nath Pai:
 Shri D. C. Sharma:
 Shri Vishwa Nath Pandey:
 Shri Kolla Venkaiah:
 Shri Ram Harkh Yadav:
 Shri Murli Manohar:
 Shri Rameshwar Tantla:
 Shri P. C. Borooah:

Will the Minister of Commerce be pleased to state:

(a) whether talks were recently held between the Governments of India and Nepal on the subject of providing transit facilities for trade between Nepal and Pakistan;

(b) whether the said talks have broken down; and

(c) if so, the reasons therefor?

The Minister of Commerce (Shri Manubhai Shah): (a) to (c). The recent talks between Nepalese and Indian delegations covered not merely the question of providing facilities for transit, but also a number of other matters.

Shri Nath Pai: Sir, could we have some relief from this murmuring? We cannot hear.

Mr. Speaker: I am glad, Shri Nath Pai has suggested that he might have relief from this murmuring. So, I will request hon. Members, not by using those words, just to listen patiently and be silent.